

pages. But that will take a little time before it is got ready. It is also proposed to issue a number of pamphlets, etc. At the moment I place this before the House and I suggest that we might take this Report into consideration on Monday next, the 15th December.

**Shri A. C. Guha (Santipur):** For how many days will the debate go on?

**Shri Jawaharlal Nehru:** I would suggest three days.

**Shri A. C. Guha:** Five days.

**Shri Jawaharlal Nehru:** A report of this kind can easily be discussed for three weeks with profit. It has taken, if I may say so, very hard labour on the part of the Planning Commission. Two years' hard labour these volumes represent, and more particularly during the last two or three months it has been very heavy work indeed.

I realize the desire. I am in the hands of the House. So far as the Planning Commission are concerned, they would like to have the fullest benefit of the consideration of this House, and it is only the difficulty of finding more time that led me to say three days. If it is possible to extend that period somewhat, and the House so desires, we shall try to do so.

**Some Hon. Members:** Five days.

**Shri Jawaharlal Nehru:** If it is five days, that will be slightly.....

**Mr. Deputy-Speaker:** May I suggest a compromise? We can sit somewhat longer.

**Shri Jawaharlal Nehru:** I am prepared to sit longer, and if it is convenient, the House can have an extra day. Because, it really goes so near to the last date of the session, and one would like a day or two towards the end for urgent work. However, this matter might be considered by the House later. We need not have any rigid time-table about that.

But I would suggest to the House, if I may, that the discussion to which we attach great importance the discussion in this House of this Report—might largely concern itself with the basic principles, the main structure, rather than the smaller details, because we will get lost in the details. And, although this Report is for the moment the final product of the Planning Commission, indeed as the Report itself says towards the end, there can be no such thing as any ultimate finality: because, planning is a dynamic process, and it will be open to Parliament or to Government to look into things and whenever necessary to vary things. Nothing can be laid down as

if it cannot be changed later. And if any particular subject contained in this Report requires further discussion, that can always take place—that particular subject in that form later. But I would submit that this House should consider more specially the basic approach, the principles governing this Plan and the main structure of the Plan. If that is assured and if the House agrees to that, then the other matters can be considered in many forms later also.

**Mr. Deputy-Speaker:** I may inform hon. Members that as soon as they go out they can take copies of the Report from the Notice Office so that they will have a week's time before them. As the hon. the Prime Minister has said, if it is necessary another day may be added for its discussion. I am willing to sit sometime longer, to come at ten o'clock in the morning and go at six o'clock in the evening.

**Some Hon. Members:** There may be no questions on those days.

## ELECTIONS TO COMMITTEES

### PUBLIC ACCOUNTS COMMITTEE

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** I beg to move:

"That the Members of this House do proceed to elect, in the manner required by sub-rule (1) of rule 197 of the Rules of Procedure and Conduct of Business in the House of the People, one Member from among their number to serve on the Committee on Public Accounts for the unexpired portion of the financial year 1952-53 vice Shri Balwant Nagesh Dattar resigned."

**Mr. Deputy-Speaker:** The question is:

"That the Members of this House do proceed to elect, in the manner required by sub-rule (1) of rule 197 of the Rules of Procedure and Conduct of Business in the House of the People, one Member from among their number to serve on the Committee on Public Accounts for the unexpired portion of the financial year 1952-53 vice Shri Balwant Nagesh Dattar resigned."

The motion was adopted.